

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.2094/2000

(From the judgement and order dated 13/10/1993 in WP 7653/92
of The HIGH COURT OF U.P AT LUCKNOW)

RAJ KUMAR MAHAJAN

Petitioner (s)

VERSUS

STATE OF U.P. & ORS.

Respondent (s)

(With Appln(s). for exemption from filing O.T.)

Date : 03/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE Y.K. SABHARWALFor Petitioner (s) Mr. R.S. Lambat,Adv.
Mr. Lalit Kumar,Adv.
Mr. Ashok Mathur,Adv.For Respondent (s) Mr. Anil Kumar Sangal,Adv.
Mr. Yogeshwar Prasad,Sr.Adv.
Mr. Pramod Swarup,Adv.UPON hearing counsel the Court made the following
O R D E R.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J
Exemption allowed.

Leave granted.

(Usha Bhardwaj)
P.S. to Registrar(Shelly Sengupta)
Court Master